

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 20.03.2014

The meeting No.49/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 20.03.2014 in Conference Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

| S.No. | Name of the representatives and their designation | Department |
|-------|---|-----------------|
| 1. | Shri V.K. Kohli, Director | R.O., TC, Noida |
| 2. | Shri K.C. Meena, DDG | DGFT |
| 3. | Shri Kuldeep Singh, Assistant Director | MSME |
| 4. | Shri P.P. Pasricha, F.T.D.O. | DGFT |

At the outset, the Minutes of NC-V Meetings No.48/AM-14 held on 13.03.2014 were taken for ratification. As there were no amendments to the same, the above referred minutes of 13.03.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.49/AM-14 dated 20.03.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 49/84-ALC3/2013

MEETING DATE : 20.03.2014

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| Case No.:20/42/84-ALC3/2013 | Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD. | Meet No/Date:49/84-ALC3/2013 20.03.2014 | Status: Approved |
| HQ File :01/84/050/00321/AM14/ | RLA File :05/24/040/00350/AM14/ | Lic.No/Date:0510374571 27.12.2013 | |

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/131/2013-14/Hos., dated 19.03.2014 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|--------------------------|
| 1. | Ladies Top made of 100% Linen woven bleached fabric, GSM-110+/-10%, Style No. 0062G | 3500 Nos. | 100% Linen woven bleached fabric, GSM-110+/-10% | 1.19 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.:1/45/84-ALC3/2013 | Party Name: K H EXPORTS INDIA PRIVATE LIMITED, | Meet No/Date:49/84-ALC3/2013 20.03.2014 | Status: Deferred |
| HQ File :01/84/050/00348/AM14/ | RLA File :04/24/040/00220/AM14/ | Lic.No/Date:0410154564 27.01.2014 | Defer Date: 17.04.2014 |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 17.04.2014. | | | |

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| Case No.:2/45/84-ALC3/2013 | | Party Name: SYSTEM 5S PVT. LTD. | | Meet No/Date:49/84-ALC3/2013 20.03.2014 | | Status: Approved | |
| HQ File :01/84/050/00349/AM14/ | | RLA File :04/24/040/00217/AM14/ | | Lic.No/Date:0410154660 29.01.2014 | | | |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | | | | |
| S.No. | Export Product | | Export | Import item | | Quantity | |

| | | Quantity | | allowed |
|----|--|----------|--|-----------------|
| 1. | Fire Fighter Jacket and Trouser made of fire resistant woven fabric, GSM-200+/-10% aramide | 350 Set | Fire resistant woven fabric, GSM-200+/-10% aramide, width-55" to 65" | 1838 Sq. meter |
| | | | Fire resistant fabric, width-50mm, flutoscant material yellow/silver/yellow aramide, pvc/aramide, polythene material | 131 Sq. meter |
| | | | Fire resistant non-woven fabric with PTFE laminated, GSM-130+/-10%, aramide+ PTFE, width-55" to 65" | 1383 Sq. meter |
| | | | Fire resistant non-woven fabric, GSM-85+/-10%, aramide, width-55" to 65" | 1383 sq. meter |
| | | | Fire resistant fabric, aramide blend, width-55" to 65" | 1383 Sq. meter |
| | | | Fire resistant knit rib cuff, width-2" to 4", aramide | Net to net |
| | | | Fire resistant thread black/ blue aramide | 3,15,000 Meters |
| | | | Fire resistant fabric, GSM-610+/-10%, neoprene aramide, width-55" to 60" | 263 Sq. meter |
| | | | Fire resistant zipper 24" | Net to net |
| | | | Fire resistant zipper 8" | Net to net |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

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| Case No.547 | M/s Textrade International Ltd., Mumbai |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/054/AM-09/DES-V |
| Ratification of input output norms against Advance Authorization No.0310465547 dated 18.03.2008. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has provided two shipping bills in support of their proposal. It has been noted that the shipping bill No.6819449 dated 10.11.2008 does not pertain to this Advance Authorization and pertains to Advance Authorization No.0310418351, which cannot be considered. The Committee further noted that the shipping bill No.6173732 dated 29.03.2008 pertains to this Advance Authorization and after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/132/2013-14/Hos., dated 19.03.2014 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|--------------------------|
| 1. | Made-ups (cushion cover) made of 55% Linen 45% Cotton solid dyed fabric, GSM-185+/-10%, size-40x40 cms. | 50,000 Nos. | 55% Linen 45% Cotton solid dyed fabric, GSM-185+/-10%, width-44/45"+/-10% | 0.50 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.548 | M/s Precise Seamless Apparels Pvt. Ltd., Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/180/AM-14/DES-V |
| Re-fixation of input output norms against Advance Authorization No.0510366707 dated 25.09.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product. Accordingly, Committee after deliberations decided to amend the description

of export product against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|---|------------------|
| 1. | Dyed Readymade Garments (Ladies Knitted Seamless Leggings) made of Nylon Yarn and Spandex yarn | 5,00,000 Nos. | Nylon 6, 66/CR Nylon 6, 66 Yarn 33.3/24/2, 22/22/10, 22/44/36, 22/22/14, 70/68/1 - S&Z (Spandex yarn) | 95,000 Kgs. |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.549 | M/s Precise Seamless Apparels Pvt. Ltd., Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/180/AM-14/DES-V |
| Ratification of input output norms in respect of Advance Authorization No. 0510342188 dated 01.01.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has requested to amend the description of four import items of this Advance Authorization. The Committee noted that Advance Authorization in this case was issued under para 4.7.1 (d) of HBP, Vol.I on repeat basis. The import items of this Advance Authorization are different and the Committee could not amend the description of import items of Advance Authorization issued under para 4.7.1 (d) of HBP, Vol.I on repeat basis. The Committee after deliberations decided to suggest the CLA, New Delhi to advise applicant firm to apply afresh under para 4.7 of HBP, Vol.I for consideration of the Committee.

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| Case No.550 | M/s The Travancore Mats & Matting Co., Kerala |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/182/AM-14/DES-V |
| Ratification of input output norms against Advance Authorization No.1010054635 dated 04.09.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written

comments of DIPP conveyed vide their O.M.No.7/260/2013-TSW, dated 21.03.2014 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|--------------------|---------------------------|------------------|
| 1. | Latex tufted coir mats containing 2,92,857.143 Kgs. of rubber latex (HA 60% DRC) alongwith other indigenous items | 2,41,176 Sq. meter | Rubber Latex (HA 60% DRC) | 3,22,142 Kgs. |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.551 | M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/416/AM-13/DES-V |
| Re-fixation of input output norms against Advance Authorization No.0510340389 dated 07.12.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the export quantity and import quantity in respect of export product No.2 in this case as per amendment sheet issued by CLA, New Delhi. Accordingly, Committee as per amendment sheet issued by CLA, New Delhi of export product No.2 and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|---|---|
| 1. | Babies Garments (9-24 months baby girls Emb. 100% Nylon Organza Dress), Style No.52091 white | 12,000 Nos. | 100% Nylon Organza white fabric, G/M2-25+/- 10% | 14,640 Sq. meter (@ 1.22 Sq. meter per piece) |
| 2. | Girls Dress (2-7 years girls 100% nylon organza Dress), Style No.51926 White | 20,285 Nos. | 100% Nylon Organza white fabric, G/M2-25+/- 10% | 30,428 Sq. meter (@ 1.50 Sq. meter per piece) |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.552 | M/s Choice Clothing Co. Pvt. Ltd., Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/207/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510350640 dated 03.04.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|--|
| 1. | Ladies Top (Kaftan) made of 100% Polyester dyed woven fabric, GSM-96+/-10%, Style No.FH-230 | 17,160 Nos. | 100% Polyester dyed woven fabric, GSM-96+/-10%, width-57" | 43,072 Sq. meter (@2.51 Sq. meter per piece) |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.553 | M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/179/AM-13/DES-V |
| Re-fixation of input output norms against Advance Authorization No.0510329869 dated 17.07.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the export quantity and import quantity in respect of export product No.1 in this case as per amendment sheet issued by CLA, New Delhi. Accordingly, Committee as per amendment sheet issued by CLA, New Delhi of export product No.1 and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--------------------------------------|-----------------|----------------------|------------------|
| 1. | Infant Dress in 100% Cotton Corduroy | 4689 Nos. | 100% Cotton Corduroy | 3132 Sq. |

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|----|--|-----------|--|----------------|
| | solid dyed woven fabric, GSM-135+/-10% with indigenous diaper, Style No. 306364/356051/ 362179 | | solid dyed woven fabric, GSM-135+/-10% | meter |
| 2. | Girls Dress in 100% Cotton Corduroy printed woven fabric, GSM-143+/-10%, Style No. 315681/343798 | 4073 Nos. | 100% Cotton Corduroy printed woven fabric, GSM-143+/-10% | 6351 Sq. meter |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.554 | M/s Concept Clothing, New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/250/AM-14/DES-V |
| Re-fixation of input output norms against Advance Authorization No.0510370373 dated 06.11.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the following information/details in support of their proposal:-

- i) Exact quantity requirement of import item for each export product individually.
- ii) CAD/CAM, measurement chart and sketch of both the export product.

Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 17.04.2014.

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| Case No.555 | M/s Fashion Accessories, Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/197/AM-14/DES-V |
| Fixation of input output norms in respect of Annual Advance Authorization No.0510369393 dated 25.10.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed

below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|--------------------------|
| 1. | Duvet Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-68"x86" | 2400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 5.68 Sq. meter per piece |
| 2. | Duvet Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-92"x88" | 2400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-104" | 7.57 Sq. meter per piece |
| 3. | Duvet Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-92"x108" | 2400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-104" | 9.16 Sq. meter per piece |
| 4. | Sham made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x36" | 4800 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 1.13 Sq. meter per piece |
| 5. | Sham made of 100% Linen woven fabric, GSM-175+/-10%, Size-26"x26" | 4800 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.88 Sq. meter per piece |
| 6. | Sham made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x26" | 4800 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.88 Sq. meter per piece |
| 7. | Pillow Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x20" | 3500 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.95 Sq. meter per piece |
| 8. | Shower Curtain made of 100% Linen woven fabric, GSM-175+/-10%, Size-72"x72" | 2500 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 6.42 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.556 | M/s Fashion Accessories, Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/196/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510369393 dated 25.10.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|---------------------------|
| 1. | Pleated Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x20" | 12,000 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.65 Sq. meter per piece |
| 2. | Runner made of 100% Linen woven fabric, GSM-175+/-10%, Size-16"x108" | 4400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 2.15 Sq. meter per piece |
| 3. | Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-10"x10" | 10,000 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.15 Sq. meter per piece |
| 4. | Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-18"x18" | 10,000 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.35 Sq. meter per piece |
| 5. | Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x20" | 8000 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.58 Sq. meter per piece |
| 6. | Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x144" | 2400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 11.09 Sq. meter per Piece |

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| 7. | Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x126" | 2400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 9.73 Sq. meter per piece |
| 8. | Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x108" | 2400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 8.39 Sq. meter per piece |
| 9. | Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x90" | 2400 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 7.00 Sq. meter per piece |
| 10. | Placemat made of 100% Linen woven fabric, GSM-175+/-10%, Size-14"x20" | 5600 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.45 Sq. meter per piece |
| 11. | Tea Towel made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x30" | 5600 Nos. | 100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102" | 0.61 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.557 | M/s Gaurav International, Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/162/108/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510210180 dated 08.10.2007. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, invoices, complete justification and technical person to explain the case. The case stands for re-listing on 03.04.2014.

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| Case No.558 | M/s Gaurav International, Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/162/173/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510337410 dated 18.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, invoices, complete justification and technical person to explain the case. The case stands for re-listing on 03.04.2014.

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| Case No.559 | M/s Gaurav International, Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/162/174/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510337980 dated 31.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, invoices, complete justification and technical person to explain the case. The case stands for re-listing on 03.04.2014.

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| Case No.560 | M/s Gaurav International, Gurgaon |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/162/187/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510352488 dated 26.04.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, invoices, complete justification and technical person to explain the case. The case stands for re-listing on 03.04.2014.

(18)

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| Case No.561 | M/s Orient Craft Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/172/AM-14/DES-V |

Fixation of input output norms against Annual Advance Authorization No.0510359866 dated 16.07.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/133/2013-14/Hos., dated 19.03.2014 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | |
|-------|--|-----------------|---|------------------|---------|
| 1. | Table Cloth made of Linen/ Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-207+/-10%, Size-140x230 cms. | 1650 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-207+/-10%, width-103" | 7.25 meter piece | Sq. per |
| 2. | Table Cloth made of Linen/ Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-207+/-10%, Size-180x275 cms. | 1700 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-207+/-10%, width-103" | 8.67 meter piece | Sq. per |
| 3. | Placemat made of Linen/ Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-207+/-10%, Size-33x48 cms. | 8080 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-207+/-10%, width-103" | 0.28 meter piece | Sq. per |
| 4. | Runner made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-207+/-10%, Size-33x230 cms. | 8320 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-207+/-10%, width-103" | 1.19 meter piece | Sq. per |
| 5. | Napkin made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-207+/-10%, Size-50x50 cms. | 5550 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-207+/-10%, width-103" | 0.42 meter piece | Sq. per |
| 6. | Chair Pad made of Linen/ Cotton woven yarn dyed fabric (Linen | 5200 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content | 1.35 meter | Sq. per |

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| content more than 50%), GSM-207+/-10%, Size-48x54 cms. | more than 50%), GSM-207+/-10%, width-103" | piece |
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.562 | M/s Orient Craft Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/174/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510336492 dated 04.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 17.04.2014.

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| Case No.563 | M/s Orient Craft Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/190/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510359866 dated 16.07.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | |
|-------|--|-----------------|--|------------------|---------------|
| 1. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-195+/-10%, Size-50"x84" | 1152 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-195+/-10%,width-120" | 4.17 meter | Sq. per piece |
| 2. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content | 1152 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content | 4.78 meter | Sq. per |

| | | | | | |
|----|--|-----------|--|--------------------------------|------------|
| | more than 50%), GSM-195+/-10%, Size-50"x96" | | more than 50%), GSM-195+/-10%,width-120" | piece | |
| 3. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-195+/-10%, Size-50"x108" | 1152 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-195+/-10%,width-120" | 5.28 meter per piece | Sq. per |
| 4. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-195+/-10%, Size-50"x120" | 864 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-195+/-10%,width-120" | 5.86 meter per piece | Sq. per |
| 5. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-195+/-10%, Size-100"x84" | 1152 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-195+/-10%,width-120" | 8.34 meter per piece | Sq. per |
| 6. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-195+/-10%, Size-100"x96" | 1152 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-195+/-10%,width-120" | 9.57 meter per piece | Sq. per |
| 7. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-195+/-10%, Size-50"x108" | 1152 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-195+/-10%,width-120" | 10.57 meter per piece | Sq. per |
| 8. | Panel made of Linen/Cotton woven yarn dyed fabric (Linen content more than 50%), GSM-195+/-10%, Size-100"x120" | 864 Nos. | Linen/Cotton woven yarn dyed unwashed fabric (Linen content more than 50%), GSM-195+/-10%,width-120" | 11.71 meter per piece | Sq. per |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

| | |
|---|-----------------------------------|
| Case No.564 | M/s Orient Craft Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/188/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510336494 dated 04.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|--------------------------|
| 1. | Napkin made of 100% Linen woven fabric, GSM-180+/-10%, Size-45x45 cms. | 16,000 Nos. | 100% Linen woven fabric, GSM-180+/-10%,width-115" | 0.32 Sq. meter per piece |
| 2. | Runner made of 100% Linen woven fabric, GSM-180+/-10%, Size-30x210 cms. | 16,000 Nos. | 100% Linen woven fabric, GSM-180+/-10%,width-115" | 0.96 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

| | |
|--|-----------------------------------|
| Case No.561 | M/s Orient Craft Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/191/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No. 0510336494 dated 04.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|----------------|-----------------|-------------|------------------|
|-------|----------------|-----------------|-------------|------------------|

| | | | | | |
|----|---|-------------|---|----------------------|-----|
| 1. | Napkin made of 100% Linen woven fabric, GSM-180+/-10%, Size-13"x19" | 16,000 Nos. | 100% Linen woven fabric, GSM-180+/-10%,width-100" | 0.28 meter per piece | Sq. |
| 2. | Napkin made of 100% Linen woven fabric, GSM-180+/-10%, Size-20"x20" | 12,000 Nos. | 100% Linen woven fabric, GSM-180+/-10%,width-100" | 0.38 meter per piece | Sq. |
| 3. | Placemat made of 100% Linen woven fabric, GSM-180+/-10%, Size-13"x19" | 16,000 Nos. | 100% Linen woven fabric, GSM-180+/-10%,width-100" | 0.28 meter per piece | Sq. |
| 4. | Runner made of 100% Linen woven fabric, GSM-180+/-10%, Size-13"x72" | 5600 Nos. | 100% Linen woven fabric, GSM-180+/-10%,width-100" | 1.08 meter per piece | Sq. |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

| | |
|--|-----------------------------------|
| Case No.562 | M/s Orient Craft Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/187/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No. 0510314445 dated 13.01.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | |
|-------|--|-----------------|--|----------------------|-----|
| 1. | Cocon Quilt made of front: 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, Size-150x200 cms. | 1750 Nos. | 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%,width-54" | 3.29 meter per piece | Sq. |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

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|---|-----------------------------------|
| Case No.567 | M/s Orient Craft Ltd., New Delhi |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/171/189/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510359866 dated 16.07.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | |
|-------|--|-----------------|--|------------------|---------|
| 1. | Linen Chambray Quilt made of front: 100% Linen woven fabric, GSM-180+/-10%, back: 100% Cotton woven fabric (local fabric) GSM-54+/-10%, Lining: 100% Polyester fabric (local fabric) Size-86"x90" | 700 Nos. | 100% Linen unwashed woven fabric, GSM-180+/-10%,width-116" | 8.03 meter piece | Sq. per |
| 2. | Linen Chambray Quilt made of front: 100% Linen woven fabric, GSM-180+/-10%, back: 100% Cotton woven fabric (local fabric) GSM-54+/-10%, Lining: 100% Polyester fabric (local fabric) Size-101"x90" | 700 Nos. | 100% Linen unwashed woven fabric, GSM-180+/-10%,width-116" | 9.28 meter piece | Sq. per |
| 3. | Linen Chambray Sham made of front: 100% Linen woven fabric, | 500 Nos. | 100% Linen unwashed woven fabric, GSM-180+/-10%,width- | 0.63 meter | Sq. per |

| | | | | |
|----|--|-----------|--|--------------------------|
| | GSM-180+/-10%, back: 100% Cotton woven fabric (local fabric) GSM-54+/-10%, Lining: 100% Polyester fabric (local fabric) Size-20"x26" | | 116" | piece |
| 4. | Linen Chambray Sham made of front: 100% Linen woven fabric, GSM-180+/-10%, back: 100% Cotton woven fabric (local fabric) GSM-54+/-10%, Lining: 100% Polyester fabric (local fabric) Size-26"x26" | 1200 Nos. | 100% Linen unwashed woven fabric, GSM-180+/-10%,width-116" | 0.85 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

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|---|--|
| Case No.568 | M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/162/063/AM-14/DES-V |
| Re-fixation of input output norms against Advance Authorization No.3510040982 dated 13.05.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| Export Product | | |
|----------------|---|-----------------|
| S.No. | Export Product | Export Quantity |
| 1. | Mill made Industrial work wear (Boiler suit) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10% | 2000 Nos. |
| 2. | Mill made Industrial work wear (Jacket) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven | 12,000 Nos. |

| | | |
|----|---|-------------|
| | fabric with flame resistant finish, GSM-260+/-10% | |
| 3. | Mill made Industrial work wear (Pant) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10% | 15,000 Nos. |
| 4. | Mill made Industrial work wear (Bib Pant) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10% | 2000 Nos. |
| 5. | Mill made Industrial work wear (Shirt-Long sleeve) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-160+/-10% | 10,000 Nos. |

Import Items

| S.No. | Import Item | Quantity earlier allowed | Quantity now Allowed |
|-------|---------------------------------------|---|--|
| 1. | Raw Cotton Natural fibre | 26,092.91 Kgs. | 26,092.91 Kgs. |
| 2. | Nylon fibre with white metal compound | 464.882 Kgs. | 464.882 Kgs. |
| 3. | Vat dyes | 317.03 Kgs. | 317.03 Kgs. |
| 4. | Flacovan (FR Finish) | 8452.5 Kgs. (@ 400 grams per Kg. of fabric) | 9221.50 Kgs. (@ 442/411 grams per Kg. of fabric) |
| 5. | Ukadan flame resistant chemicals | 993.172 Kgs. (@ 47 grams per Kg. of fabric) | 997.04 Kgs. (@ 47/48 grams per Kg. of fabric) |
| 6. | Silastal flame resistant chemicals | 401.52 Kgs. (@ 19 grams per Kg. of fabric) | 426.48 Kgs. (@ 20/21 grams per Kg. of fabric) |
| 7. | Silastan flame resistant chemicals | 42.84 Kgs. (@ 2 grams per Kg. of fabric) | 88.37 Kgs. (@ 4/5 grams per Kg. of fabric) |
| 8. | Furnace Oil | As per fuel policy | As per fuel policy |

| | | | |
|----|-------------------|-------------|-------------|
| 9. | Polyvinyl Alcohol | 211.32 Kgs. | 211.32 Kgs. |
|----|-------------------|-------------|-------------|

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

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|---|--|
| Case No.569 | M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/136/AM-13/DES-V |
| Enhancement of input output norms for export of technical fabric and garments with flame retardant finish against Advance Authorization No.3510038573 dated 15.06.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| Export Product | | |
|----------------|---|-----------------|
| S.No. | Export Product | Export Quantity |
| 1. | Mill made Industrial work wear woven garments – Summer Pant with flame resistant finish summer pant quilted with fabric made of Meta Aramid, Para Aramid & nylon fibre with white metal compound fibres | 30,000 Nos. |
| 2. | Mill made Industrial work wear woven garments – Summer Jacket with flame resistant finish summer jacket quilted with fabric made of Meta Aramid, Para Aramid & nylon fibre with white metal compound fibres | 20,000 Nos. |
| 3. | Mill made Industrial work wear woven garments – Winter Pant with flame resistant finish winter pant quilted with fabric made of Meta Aramid, Para Aramid & nylon fibre with white metal compound fibres | 30,000 Nos. |
| 4. | Mill made Industrial work wear woven garments – Winter Jacket | 20,000 Nos. |

with flame resistant finish winter jacket quilted with fabric made of Meta Aramid, Para Aramid & nylon fibre with white metal compound fibres

Import Items

| S.No. | Import Item | Quantity allowed earlier | Quantity now Allowed |
|-------|---|--|---|
| 1. | Raw Cotton Natural fibre | 69,343 Kgs | 69,343 Kgs |
| 2. | Nylon fibre with white metal compound manmade fibre | 1565 Kgs. | 1565 Kgs. |
| 3. | Vat dyes | 1094 Kgs. | 1094 Kgs. |
| 4. | Flacovan (FR Chemicals) | 29,178 Kgs. (@ 400 grams per Kg of fabric) | 32,241.69 Kgs. (@ 442 grams per Kg of fabric) |
| 5. | Ukadan flame resistant chemicals | 3429 Kgs. (@ 47 grams per Kg of fabric) | 3429 Kgs. (@ 47 grams per Kg of fabric) |
| 6. | Silastal flame resistant chemicals | 1387 Kgs. (@ 19 grams per Kg of fabric) | 1459 Kgs. (@ 20 grams per Kg of fabric) |
| 7. | Silastan flame resistant chemicals | 147 Kgs. (@ 2 grams per Kg of fabric) | 291.78 Kgs. (@ 4 grams per Kg of fabric) |
| 8. | FR Thread | 2100 Kgs. | 2100 Kgs. |
| 9. | Meta Aramid fibre | 11,601 Kgs. | 11,601 Kgs. |
| 10. | Para Aramid Fibre | 624 Kgs. | 624 Kgs. |
| 11. | Litre Furnace Oil | As per fuel policy | As per fuel policy |
| 12. | Polyvinyl Alcohol | 73 Kgs. | 73 Kgs. |

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in

terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

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| Case No.570 | M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/181/AM-12/DES-V |
| Enhancement of input output norms for export of technical fabric and garments with flame retardant finish against Advance Authorization No.3510035256 dated 26.08.2011. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| Export item | Export Quantity | Import item | Quantity allowed earlier | Quantity now allowed |
|--|-----------------|--|-------------------------------------|-------------------------------------|
| 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabrics with flame retardant finish, GSM-260+/-10% (5000 Mtrs./75000 sqr. Mtrs)(Net content of Cotton - 19110 kgs & Net content of Nylon - 390 kgs) | 19,500 Kg. | Raw Cotton nature fibre | 24,560.17 Kgs. | 24,560.17 Kgs. |
| | | Nylon Fibre with white metal compound man made fibre | 429 Kgs. | 429 Kgs. |
| | | Vat dyes | 293 Kgs. | 293 Kgs. |
| | | Flacavon flame resistant chemical | 7800 Kgs. (@ 400 gms/Kg. of fabric) | 8619 Kgs. (@ 442 gms/Kg. of fabric) |
| | | Ukadan flame resistant chemical | 917 Kgs. (@ 47 gms/Kg of fabric) | 917 Kgs. (@ 47 gms/Kg of fabric) |
| | | Silastal Flame resistant chemicals | 371 Kgs.(@ 19 gms/ kg of fabric) | 390 Kgs.(@ 20 gms/ kg of fabric) |
| | | Silastan flame | 39 Kgs. (@ 2 | 78 Kgs. (@ 4 gms/ |

| | | | | |
|--|--|---------------------|--------------------|--------------------|
| | | resistant chemicals | gms/ kg of fabric) | kg of fabric) |
| | | Furnace Oil | As per fuel policy | As per fuel policy |
| | | Polyvinyal Alcohol | 195 Kgs. | 195 Kgs. |

The import of Dyes and Chemical (Sl. No. 3 to 7) shall be restricted to 14% FOB value within the overall cif value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

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| Case No.571 | M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/188/AM-12/DES-V |
| Enhancement of input output norms for export of technical fabric and garments with flame retardant finish against Advance Authorization No.3510035277 dated 26.08.2011. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| Export item | Export Quantity | Import item | Quantity allowed earlier | Quantity now allowed |
|--|-----------------|-------------|--|--|
| 100% Cotton woven fabrics with flame retardant finish and quilted with thinsulate (Fabric GSM-120+/-10% and Thinsulate GSM-45+/-10% (15000 mtrs) | 2790 Kgs. | Raw Cotton | 3515.4 Kgs. (@ 1.26 Kgs./Kg. of cotton content) | 3515.4 Kgs. (@ 1.26 Kgs./Kg. of cotton content) |
| | | Vat Dyes | 41.85 Kgs (@1.5% of Cotton fabric in the export product) | 41.85 Kgs (@1.5% of Cotton fabric in the export product) |
| | | Flacovan | 116 Kgs. (@ 400 gm/kg of fabric in the export product) | 1839 Kgs. (@ 659 gm/kg of fabric in the export product) |

| | | | | |
|--|--|-------------------|---|---|
| | | Ukadan | 131.131 Kgs. (@ 47 gms/ Kg of fabric in the export product) | 179 Kgs. (@ 64 gms/ Kg of fabric in the export product) |
| | | Silastal | 53 Kg. (@ 19 gms/Kg of cotton fabric in the export product) | 66 Kg. (@ 23.8 gms/Kg of cotton fabric in the export product) |
| | | Silastan | 55.80 Kgs. (@28 gms/ Kg of fabric in the export products) | 25 Kgs. (@ 9 gms/ Kg of fabric in the export products) |
| | | Thinsulate | Net to Net with accountability clause alongwith relevant width and relevant GSM | Net to Net with accountability clause alongwith relevant width and relevant GSM |
| | | FR thread | Net to Net with account clause alongwith relevant width and relevant GSM | Net to Net with account clause alongwith relevant width and relevant GSM |
| | | Furnace Oil | As per fuel policy | As per fuel policy |
| | | Polyvinyl Alcohol | 28 Kgs. | 28 Kgs. |

The import of Dyes and Chemical (S. No.2 to 6)shall be restricted to 14% FOB value within the overall cif value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.572 | M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/189/AM-12/DES-V |
| Enhancement of input output norms for export of technical fabric and garments with flame retardant finish against Advance Authorization No.3510035275 dated 26.08.2011. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| Export item | Export Quantity | Import item | Quantity allowed earlier | Quantity now allowed |
|--|-----------------|---------------------------------------|--|--|
| 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabrics with flame retardant finish, GSM-120+/-10% (25,000 Mtrs./ 33,750 sqr. Mtrs) | 4050 Kg. | Raw Cotton | 5103 Kgs. (@ 1.26 Kgs./kg. in export product) | 5103 Kgs. (@ 1.26 Kgs./kg. in export product) |
| | | Nylon Fibre with white metal compound | 89.1 Kgs. (@ 0.022 Kgs./kg. in export product) | 89.1 Kgs. (@ 0.022 Kgs./kg. in export product) |
| | | Vat dyes | 59.535 Kgs. (@ 1.5% of cotton fabric) | 59.535 Kgs. (@ 1.5% of cotton fabric) |
| | | Flacavon | 1620 Kgs. (@ 400 grams./kg. in export product) | 1665 Kgs. (@ 411 gms/Kg. of fabric) |
| | | Ukadan | 190.35 Kgs. (@ 47 gms/Kg of fabric) | 194 Kgs. (@ 48 gms/Kg of fabric) |
| | | Silastal | 76.95 Kgs.(@ 19 gms/ kg of fabric) | 85 Kgs.(@ 21 gms/ kg of fabric) |
| | | Silastan | 8.1 Kgs. (@ 2 gms/ kg of fabric) | 20 Kgs. (@ 5 gms/ kg of fabric) |
| | | Furnace Oil | As per fuel policy | As per fuel policy |

| | | | |
|--|-------------------|-----------|-----------|
| | Polyvinyl Alcohol | 40.5 Kgs. | 40.5 Kgs. |
|--|-------------------|-----------|-----------|

The import of Dyes and Chemical (Sl. No. 3 to 7) shall be restricted to 14% FOB value within the overall cif value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

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| Case No.573 | M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/162/243/AM-12/DES-V |
| Enhancement of input output norms for export of technical fabric and garments with flame retardant finish against Advance Authorization No.3510035276 dated 26.08.2011. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| Export Product | | |
|----------------|---|-----------------|
| S.No. | Export Product | Export Quantity |
| 1. | Mill made industrial workwear (Summer pant) woven garment made of 98% cotton 2% nylon fibre with while metal compound blended dyed fabric, GSM 260+/-10% and 100% cotton dyed fabric, GSM:125+/-10% with FR finish and quilted thinsulate | 10,000 pcs. |
| 2. | Mill made industrial workwear (Summer jacket) woven garment made of 98% cotton 2% nylon fibre with while metal compound blended dyed fabric, GSM 260+/-10% and 100% cotton dyed fabric, GSM:125+/-10% with FR finish and quilted thinsulate | 8,000 pcs. |
| 3. | Mill made industrial workwear (Long sleeve shirt) woven garment made of 98% cotton 2% nylon fibre with while metal compound blended dyed fabric, GSM 260+/-10% and 100% cotton dyed fabric, GSM:125+/-10% with FR finish and quilted thinsulate | 13,000 pcs. |
| Import Items | | |

| S.No. | Import Item | Quantity allowed earlier | Quantity now Allowed |
|-------|---------------------------------------|---|---|
| 1. | Raw Cotton Natural fibre | 19,716.380 Kgs | 19,716.380 Kgs |
| 2. | Nylon fibre with white metal compound | 295.64 Kgs. | 295.64 Kgs. |
| 3. | Vat dyes | 220.45 Kgs. | 220.45 Kgs. |
| 4. | Flacovan (FR Chemicals) | 5878.76 Kgs. (@ 400 grams per Kg of fabric) | 7629.31 Kgs. (@ 442/411 grams per Kg of fabric) |
| 5. | Ukadan flame resistant chemicals | 690.76 Kgs. (@ 47 grams per Kg of fabric) | 796.78 Kgs. (@ 47/48 grams per Kg of fabric) |
| 6. | Silastal flame resistant chemicals | 279.24 Kgs. (@ 19 grams per Kg of fabric) | 326.98 Kgs. (@ 20/21/23.8 grams per Kg of fabric) |
| 7. | Silastan flame resistant chemicals | 29.84 Kgs. (@ 2 grams per Kg of fabric) | 83.470 Kgs. (@ 4/9 grams per Kg of fabric) |
| 8. | FR Thread | 103.60 Meters | 1,12,19,250.00 Meters |
| 9. | Thinsulate GSM-45+/- 10% | 24,528 Sq. Meter | 24,528 Sq. Meter |
| 11. | Furnace Oil | As per fuel policy | As per fuel policy |
| 12. | Polyvinyl Alcohol | 147 Kgs. | 147 Kgs. |

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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|---|----------------------------------|
| Case No.574 | M/s Veda Patch Works, Chennai |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/223/AM-14/DES-V |
| Re-fixation of input output norms against Advance Authorization No.0410150373 dated 26.09.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that fresh justification given by the applicant firm was already considered by the Committee in its meeting held on 30.01.2014. There is no further scope of enhancement of quantity of inputs in this case. Therefore, the Committee after deliberations decided to maintain status quo in this case.

(32)

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| Case No.575 | M/s Radwin Garments, Hyderabad |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/244/AM-14/DES-V |
| Ratification of input output norms against Advance Authorization No.0910057605 dated 18.09.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|----------------------------------|------------------|
| 1. | Arabian Robes–Infant/ Children made of 100% Polyester fabric | 2300 Nos. | 100% Polyester fabric, width-58” | 3450 yards |
| 2. | Arabian Robes–Youth made of 100% Polyester fabric | 2900 Nos. | 100% Polyester fabric, width-58” | 6394 yards |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(33)

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|---|------------------------------------|
| Case No.576 | M/s Ganga Acrowools Ltd., Ludhiana |
| NC 49/AM-14, dt. 20.03.2014 | File No.01/84/50/310/AM-14/DES-V |
| Re-fixation of input output norms against Advance Authorization No.3010099890 dated 16.01.2014. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 17.04.2014.
